

DIVISION BENCH
COURT - II

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/214(KB)2018
IA(I.B.C)/725(KB)2024,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	ORIENTAL AGENCIES VS MAKPOWER TRANSFORMERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Md. Dilawar Khan, Adv.] For the Liquidator

ORDER

1. Learned Counsel for the Liquidator present.
2. It is submitted by the learned Counsel for the Liquidator that the assets have been sold and proceeds have already been distributed. Therefore, an appropriate application for closure would be filed shortly.
3. List C.P. (IB)/214(KB)2018 on **24th April, 2024**.
4. **IA(I.B.C)/725(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 12th Progress Report, which is placed at pages 12 to 20. This application is supported by an affidavit which is placed at pages 10 to 11. The 12th Progress Report is taken on record, and, accordingly this application is **allowed** and **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**